(d) how many complaints have been lodged with the Minister for Minority Affairs by the members of the minority community in Tripura and what steps have been taken to redress their grievances?

THE PRIME MINISTER (SHRI JAWAHARLAL NEHRU) : (a) No.

(b) and (c). Information is being collected.

(d) Three complaints were received by the Minister for Minorities. These have been referred to the Tripura Government, for enquiry.

Reserve Funds

74. SHRI P.C. BHANJ DEO : Will the Minister for IRRIGATION AND POWER be pleased to state :

(a) whether depreciation reserve funds have been set up for Hirakud, Bhakra-Nangal and Damodar valley multi-purpose river valley schemes;

(b) if the reply to part (a) above be in the negative, whether Government propose to set up such funds;

(c) whether the funds will be raised from the revenues of the State Governments concerned; and

(d) what will be annual rate of depreciation on capital outlay?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J.S.L. HATHI) : (a) As regards Bhakra-Nangal and DV Projects the reply is in the negative. Information relating to Hirakud Dam Project is awaited from the Government of Orissa.

(b) The reply is in the affirmative for Bhakra-Nangal and DV Projects. Information relating to Hirakud Dam Project is awaited from the Government of Orissa.

to Questions

(c) Bhakra-Nangal Project.—Funds will be raised from the State Revenues;

• D.V. Project.—Funds will be raised from the Corporation Revenues;

Hirakud Dam Project.—Information is awaited from the Government of Orissa.

(d) Bhakra-Nangal Project.—Tentative rates on which depreciation has been calculated for the preparation of the project estimate are:

Per cent.

Civil works	•	•	1.33
Elec. works		•	1.87
Transmission		•	2.09
Distribution			2.70
Bulk		•	2.50

Damodar Valley Project.—The rates have not yet been calculated.

Hirakud Dam Project.—Information is awaited from the Government of Orissa.

The information relating to Hirakud Dam Project will be placed on the Table of the House as soon as it is received from the State Government.

APPOINTMENT OF ASSISTANT CONTROLLERS

75. BABU GOPINATH SINGH : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) what procedure is followed by Government in making appointments of Assistant Controllers in the Office of the Chief Controller of Imports and Exports and its subordinate regional offices; and

(b) the number of Assistant Controllers appointed during the current year?